

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 07.02.2024

Misc. Application No. 1701 of 2023
And
Misc. Application No. 1702 of 2023
And
Appeal No. 77 of 2024

Mr. Viresh Joshi ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Nirman Sharma, Advocate with Ms. Akshaya Bhansali, Ms. Nirali Mehta, Mr. Suyash Bhandari and Ms. Supriya Nair, Advocates i/b Mindspright Legal for the Appellant.

Mr. Vishal Kanade, Advocate with Ms. Prapti Kedia and Mr. Anuj V.R., Advocates i/b Agama Law Associates for the Respondent.

ORDER:

1. For the reasons stated in the application, the delay in the filing of the appeal is condoned. The application is allowed.

2. The respondent may file a short reply within two weeks from today. List this appeal on March 04, 2024.

Ms. Meera Swarup
Technical Member